

Central Administrative Tribunal  
Principal Bench

O.A. No. 2625 of 1999

New Delhi, dated this the 18th October, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri S. R. Meena,  
P.G.T. (Geography),  
Jawahar Navodaya Vidyalaya,  
Attru District,  
Daram, Rajasthan.

.. Applicant

(None appeared)

Versus

1. The Secretary,  
Ministry of Human Resources Development,  
Dept. of Education,  
Shastri Bhawan,  
New Delhi.
2. The Dy. Director (Pers),  
Jawahar Navodaya Vidyalaya Samiti,  
A-39, Kailash Colony,  
New Delhi-110048.
3. The Principal,  
Jawahar Navodaya Vidyalaya,  
Jaffarpur Kalan,  
New Delhi-110073.
4. Kedar Mai Meena,  
PGT (History),  
Jawahar Navodaya Vidyalaya,  
Dungarpur, Rajasthan. .. Respondents

(By Advocate: Shri S. Rajappa)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

Applicant impugns respondents' order dated 19.11.98 (Annexure P-13) and seeks promotion as Vice Principal in Jawahar Navodaya Vidyalaya.

2. None appeared for applicant when the case was called out even on second call. Shri Rajappa appeared for respondents and has been heard.

(10)

3. Shri Rajappa has invited our attention to Respondents' order dated 14.10.2000 addressed to him, a copy of which is taken on record, informing him that applicant Shri S.R.Meena has since been promoted as Vice Principal.

4. In the light of the above, applicant's grievance regarding his non-promotion does not survive and hence the O.A. is dismissed. No costs.

A Vedavalli

(Dr. A. Vedavalli)  
Member (J)

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(S.R. Adige)  
Vice Chairman (A)

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